

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 479 of 2016 in DFR No. 2552 of 2016

Dated: 9th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

| | | |
|---|-----|----------------------|
| Jaipur Vidyut Vitran Nigam Ltd. & Ors. | ... | Appellant(s) |
| Vs. | | |
| Rajwest Power Ltd. & Ors. | ... | Respondent(s) |

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand
Mr. Manpreet Lamba for R.1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshu Andley for R.3

ORDER

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No. 3 and Mr. Aman Anand takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 06.12.2016. Dasti, in addition, is permitted.

List the matter on **06.12.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr